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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CA No.149 of 2017 in<br>CP (IB)/97/7/HDB/2017 |
| NAME OF THE COMPANY              | Mack Soft Tech Private Limited                |
| NAME OF THE PETITIONER(S)        | Quinn Logistics India Pvt Ltd                 |
| NAME OF THE RESPONDENT(S)        | Mack Soft Tech Private Limited                |
| UNDER SECTION                    | 7 of IBC                                      |

Counsel for Petitioner(s):

| Name of the Counsel(s)                           | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|-----------|
| MR JAYANT MEHTA<br>MR SWAPNIL GUPTA<br>MR M RAMU | Advocate    | swapnil@capitallaw.in  | Gupta     |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation                | E-mail & Telephone No.                    | Signature |
|------------------------|----------------------------|---|-----------|
| L. Venkateswara Rao    | Advocate in<br>IRP         | venkateswara@lrmlegal.in<br>811658352     | VR        |
| Pavinder               | Advocate<br>for Respondent | rog.rogassociates@gmail.com<br>9811713724 | Pavinder  |

Heard Shri Jayant Mehta, Shri M.K.Swapnil Gupta and Shri M. Ramu, Learned  
Counsels for the Petitioner and Shri L. Venkateswara Rao, Learned Counsel for  
the IRP & Sh. Pavinder for Respondent.

At the request of the Learned Counsels, post the case on 9.10.2017.

  
Member (T)

  
Member (J)